

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.4983
TO BE ANSWERED ON 23RD JULY, 2019

RAIN WATER HARVESTING

4983. SHRIMATI SUPRIYA SULE:
SHRI SUNIL DATTATRAY TATKARE:
SHRI DHANUSH M. KUMAR:
SHRI KULDEEP RAI SHARMA:
DR. HEENA GAVIT:
DR. SUBHASH RAMRAO BHAMRE:
DR. AMOL RAMSING KOLHE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the farmers are facing problem due to falling groundwater level, if so, the details thereof;
- (b) whether the Government is extending financial assistance to farmers in this regard;
- (c) if so, the details thereof along with the quantum of funds released;
- (d) whether the Government has undertaken any programme for creating awareness among the farmers to harvest rain water and to address the problem of falling groundwater level;
- (e) if so, the details thereof; and
- (f) the details of funds provided to farmers for rain water harvesting during each of the last three years and the current year?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): Ground water levels in various parts of the Country are declining because of continuous withdrawal due to reasons such as increased demand of fresh water for various uses, vagaries of rainfall, increased population, industrialization & urbanization etc.

Central Ground Water Board (CGWB) carries out ground water monitoring, four times a year, on regional scale through a network of observation wells in the Country. As per the pre-monsoon water level data (2018), the deeper ground water level (more than 40 meters below ground level) has been observed in the isolated pockets in some of the States/UTs. State-wise depth to water level and distribution of percentage of wells for the Period of Pre-monsoon, 2018 is given at **Annexure I**.

(b), (c) & (f): Water being a state subject, efforts to conserve ground water including rainwater harvesting is primarily responsibility of States.

Under Watershed Development Component (WDC) of PMKSY 8214 watershed development projects covering an area of about 39.07 million hectare have sanctioned in 28 States (except Goa) during the period 2009-10 to 2014-15 with Rs.33642.24 crore as Central share. Rs.15683.57 crore has been released (since 2009-10 to 2017-18) as Central share. A target to bring an area of 1.86 lakh ha under protective irrigation during 2018-19 has been set under WDC-PMKSY.

As per Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) provisions vide Schedule-1, section 4(3), Para 4. (1) 'Category: A: Public works relating to National Resource Management Para: (i)', water conservation and water harvesting structures to augment and improve ground water like underground dykes, earthen dams, stop dams, check dams with special focus on recharging ground water including drinking water sources are permissible activities. The State wise funds released during last three years are given at **Annexure II**.

(d) & (e): Hon'ble Prime Minister has written a letter to all Sarpanchs on 08.06.2019 regarding the importance of water conservation and rain harvesting and exhorted them to adopt all appropriate measures to make water conservation a mass movement. Further , Government of India has launched the Jal Shakti Abhiyan which is a time bound campaign with a mission mode approach intended to improve water availability including ground water conditions in the water stressed blocks. The other important initiatives taken up are available at the following URL:

http://mowr.gov.in/sites/default/files/Steps_to_control_water_depletion_Jun2019.pdf

ANNEXURE I

Annexure to Lok Sabha Unstarred Question No. 4983 to be answered on 23.07.2019
State-wise Depth to water Level and Distribution of Percentage of Wells for the Period of Pre-monsoon, 2018

S. No.	Name of State	No. of wells Analysed	Depth to Water Level (mbgl)		Number & Percentage of Wells Showing Depth to Water Level (mbgl) in the Range of											
			Min	Max	0-2		2-5		5-10		10-20		20-40		> 40	
					No	%	No	%	No	%	No	%	No	%	No	%
1	Andaman & Nicobar Island	104	0.06	7.3	84	81	18	17	2	1.9	0	0.0	0	0	0	0
2	Andhra Pradesh	718	0.09	49.30	59	8.22	319	44.43	250	34.8	83	11.56	5	0.70	2	0.28
3	Arunachal Pradesh	8	2.27	11.58	0	0.00	5	62.50	1	12.50	2	25.00	0	0.00	0	0.00
4	Assam	155	0.18	18.83	35	22.58	91	58.71	25	16.13	4	2.58	0	0.00	0	0.00
5	Bihar	642	0.53	15.80	12	1.87	257	40.03	335	52.18	38	5.92	0	0.00	0	0.00
6	Chandigarh	9	4.29	42.38	0	0.00	1	11.11	2	22.22	3	33.33	2	22.22	1	11.11
7	Chhattisgarh	490	1.30	34.10	8	1.63	89	18.16	302	61.63	83	16.94	8	1.63	0	0.00
8	Dadra & Nagar Haveli	17	3.02	15.91	0	0.00	5	29.41	8	47.06	4	23.53	0	0.00	0	0.00
9	Daman & Diu	10	3.24	11.80	0	0.00	2	20.00	7	70.00	1	10.00	0	0.00	0	0.00
10	Delhi	82	0.71	65.00	1	1.22	16	19.51	16	19.51	24	29.27	16	19.51	9	10.98
11	Goa	70	0.86	14.95	6	8.57	29	41.43	26	37.14	9	12.86	0	0.00	0	0.00
12	Gujarat	758	0.54	62.20	15	1.98	127	16.75	254	33.51	264	34.83	92	12.14	6	0.79
13	Haryana	284	1.28	81.83	8	2.82	54	19.01	77	27.11	78	27.46	57	20.07	10	3.52
14	Himachal Pradesh	86	0.56	28.56	6	6.98	33	38.37	27	31.40	17	19.77	3	3.49	0	0.00
15	Jammu & Kashmir	252	0.75	35.50	18	7.14	112	44.44	84	33.33	28	11.11	10	3.97	0	0.00
16	Jharkhand	260	0.74	18.92	4	1.54	41	15.77	179	68.85	36	13.85	0	0.00	0	0.00
17	Karnataka	1343	0.22	30.70	140	10.42	353	26.28	540	40.21	294	21.89	16	1.19	0	0.00
18	Kerala	1441	0.09	65.40	96	6.66	424	29.42	627	43.51	267	18.53	24	1.67	3	0.21
19	Madhya Pradesh	1330	0.90	40.25	16	1.20	144	10.83	587	44.14	525	39.47	57	4.29	1	0.08
20	Maharashtra	1646	0.01	55.10	73	4.43	282	17.13	768	46.66	463	28.13	57	3.46	3	0.18
21	Meghalaya	22	0.20	5.06	2	9.09	18	81.82	2	9.09	0	0.00	0	0.00	0	0.00
22	Odisha	1261	0.12	15.73	142	11.26	540	42.82	540	42.82	39	3.09	0	0.00	0	0.00
23	Pondicherry	5	2.35	3.08	0	0.00	5	100.00	0	0.00	0	0.00	0	0.00	0	0.00
24	Punjab	225	0.45	42.18	9	4.00	34	15.11	50	22.22	61	27.11	68	30.22	3	1.33
25	Rajasthan	994	0.27	114.00	21	2.11	104	10.46	224	22.54	257	25.86	187	18.81	201	20.22
26	Tamil Nadu	529	0.00	82.60	28	5.29	138	26.09	213	40.26	118	22.31	19	3.59	13	2.46
27	Telangana	575	0.11	69.50	22	3.83	105	18.26	228	39.65	173	30.09	41	7.13	6	1.04
28	Tripura	25	0.17	6.75	7	28.00	12	48.00	6	24.00	0	0.00	0	0.00	0	0.00
29	Uttar Pradesh	567	0.74	39.35	6	1.06	147	25.93	258	45.50	131	23.10	25	4.41	0	0.00
30	Uttaranchal	31	2.86	72.58	0	0.00	9	29.03	11	35.48	7	22.58	2	6.45	2	6.45
31	West Bengal	652	0.40	27.12	54	8.28	232	35.58	237	36.35	106	16.26	23	3.53	0	0.00
	Total	14591			872	5.98	3746	25.67	5886	40.34	3115	21.35	712	4.88	260	1.8

ANNEXURE- II

Annexure to Lok Sabha Unstarred Question No. 4983 to be answered on 23.07.2019

Fund released to State/UT under MGNREGA (2016-17 to 2019-20)

(Rs. in lakh)					
SI No.	States/UTs	2016-17 *	2017-18 #	2018-19 \$	2019-20 (as on 02.07.2019)
1.	Andhra Pradesh	394021.193	512763.000	761458.36	324686.13
2.	Arunachal Pradesh	15675.987	20679.650	19800.64	10756.62
3.	Assam	125459.790	112366.538	105037.23	72973.98
4.	Bihar	166740.556	246888.442	289194.25	116910.18
5.	Chhattisgarh	223193.550	289885.207	308997.05	133643.47
6.	Gujarat	64323.810	82505.071	106079.98	34925.14
7.	Haryana	28771.330	30140.644	35625.15	6446.88
8.	Himachal Pradesh	38860.834	58684.461	78034.36	16999.35
9.	Jammu and Kashmir	80408.520	125417.690	79334.12	75829.87
10.	Jharkhand	167914.171	135264.566	154629.50	40902.88
11.	Karnataka	225864.879	295632.542	304975.56	196212.96
12.	Kerala	158248.959	185406.396	235473.91	153941.22
13.	Madhya Pradesh	344891.617	376889.916	470364.71	178346.97
14.	Maharashtra	165708.925	185828.742	201918.84	61632.56
15.	Manipur	34370.410	15778.890	28698.66	18142.18
16.	Meghalaya	86069.230	87060.440	79654.70	22228.69
17.	Mizoram	14451.260	20081.040	40288.92	22362.07
18.	Nagaland	50152.800	110492.875	19560.20	24275.77
19.	Odisha	189526.844	219834.665	222418.39	48920.61
20.	Punjab	49073.460	61895.859	60000.32	28085.58
21.	Rajasthan	481816.863	472828.409	549230.58	292499.21
22.	Sikkim	13262.560	10571.148	9762.58	1551.45
23.	Tamil Nadu	455277.907	583166.132	498193.66	214711.20
24.	Telangana	180684.744	253920.331	297094.62	115205.41
25.	Tripura	101629.140	40440.497	44462.89	16933.05
26.	Uttar Pradesh	391584.937	369177.652	547575.02	150257.63
27.	Uttarakhand	51435.079	71685.063	61194.75	13553.90
28.	West Bengal	537722.785	592702.953	737344.61	384642.88
29.	Andaman and Nicobar Islands	801.395	966.068	761.93	186.98
30.	Dadra and Nagar Haveli	0.000	0.000	484.00	0.00
31.	Daman & Diu	0.000	0.000	0.00	0.00
32.	Lakshadweep	0.000	26.710	15.97	11.91
33.	Puducherry	346.917	1569.028	1475.36	91.33
34.	Goa	425.850	56.050	48.83	144.28
	Total	4838716.305	5570606.675	6259189.67	2778012.35
*Including Rs. 56268.00 lakh of failed FTOs of all NeFMS State/UT during financial year 2016-17.					
# Including Rs. 136890.498 lakh deducted against wage expenditure on account of rejected transaction amount credited back during financial year 2017-18.					
\$ Including Rs. 156046.92 lakh of failed transactions during financial year 2018-19.					
